

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †1594**

**TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2017/ SHRAVANA 3, 1939 (SAKA)**

**MODERNISATION OF POLICE FORCE**

**†1594. SHRI KIRTI AZAD:  
SHRI SUKHBIR SINGH JAUNAPURIA:  
SHRI C. MAHENDRAN:  
SHRI P.C. MOHAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Union Government has provided financial assistance to the State Governments under the scheme of Modernisation of State Police Force, if so, the total funds granted, released and utilized by the State Governments during each of the last three years and the current year, scheme/project and State wise;**

**(b) whether most of the States have not fully utilized such funds, if so, the details thereof and the reasons therefor, State-wise;**

**(c) the details of the scheme being formulated to equip the security system with state-of-the-art technology;**

**(d) whether any special provisions have been made by the Government for economically weaker States in view of limited financial resources of the States and if so, the details thereof;**

**(e) whether the Government has received requests from various States to provide more funds for modernization of police force in their respective States and if so, the reaction of the Government in this regard, State-wise including Karnataka, Andhra Pradesh and Telangana; and**

**(f) the current status of modernization of police force in these States along with the other measures taken for modernization of State police force in the country?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): Yes, Madam. The Government of India has provided financial assistance to the State Governments under the scheme of Modernisation of State Police Forces(MPF). The total funds granted, released and utilized by the State Governments during each of the last three years and the current year, State-wise under MPF Scheme is at Annexure.**

**Generally, State Governments encounter delays in the process of procurement due to various reasons, including, lack of adequate market participation etc. resulting in states not utilizing the funds on time.**

**(c): Under the Modernization of State Police Forces (MPF) Scheme, assistance is provided to the State Governments in the form of grants-in-aid for acquisition of security/surveillance/communication equipments, modern weaponry, forensic equipments etc. in order to equip their security systems with state-of-the-art technology.**

**(d) & (e): Keeping in view the economic disparities among states under the Scheme, the States are grouped into two categories, namely Category 'A' and Category 'B' for the purpose of funding. Category 'A' States, namely, J&K, Uttarakhand, Himachal Pradesh and 8 North Eastern States including Sikkim, are eligible to receive financial assistance on 90:10 Centre: State**

**sharing basis. The remaining States are in Category 'B' and eligible for financial assistance on 60:40 Centre: State sharing basis. The Central allocation of funds is done among all the States based on four criteria (i) population (35% weightage), (ii) sanctioned strength of police force (25% weightage), (iii) number of police stations (15% weightage) and (iv) incidence of crime per lakh population (25% weightage).**

**During the year 2016-17, proposals for additional allocation were received from the State Governments of Arunachal Pradesh, Manipur, Mizoram, Nagaland, Uttar Pradesh, Karnataka, Andhra Pradesh, Telangana, Orissa, Rajasthan, Punjab, Tripura and Goa. During the current year, i.e., 2017-18, till date, proposals from three State Governments have been received for additional allocation under the MPF Scheme, namely: J&K, Mizoram and Goa.**

**It is mentioned that although 'Police' is a state subject, States are supplemented with funds from this Ministry under the Modernisation of Police Force(MPF) scheme based on their requirements projected in the respective State Action Plans. Additionally, there is a provision in the scheme where unreleased balance funds available are released to States which are performing better with up-to-date UCs for funds released prior to**

**current and previous financial years in proportion of their original allocation for the current year. According to this formula, during financial year 2016-17, additional funds to the tune of Rs. 65.80 cr were released to the States of Mizoram, Nagaland, Andhra Pradesh, Telangana, Karnataka, Odisha and Punjab on account of better performance in March, 2017 as these were the only states which had up-to-date utilization of funds upto 2014-15 as on 31<sup>st</sup> March, 2017.**

**(f): Since 2000-01 to 2014-15, against a total amount of Rs. 15,147.04 crore released, the States have utilized Rs. 14,458.12 crore as on date, which is 95.45% utilization of funds released upto 2014-15. The States have undertaken various activities such as improved housing facilities for police personnel, construction of modern police buildings, acquisition of improved and advanced weaponry to maintain internal security, enhanced training facilities with latest training gadgets, improved communication network and computerization of police offices to increase their operational efficiency, investigation skills and improved service delivery. Other measures taken by the Central Government to modernize state police forces include Crime and Criminal Tracking Network and Systems (CCTNS), operating a nationwide Satellite network for police communication, implementation of National Emergency Response System, etc.**

**Allocation, Released and Utilization of funds to various State Governments under MPF Scheme during 2014-15 to 2016-17 and the current year 2017-18. (Rs. in crore)**

Name of State	2014-15			2015-16			2016-17		Current year 2017-18
	Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Allocation
Andhra Pradesh	102.81	54.17	29.87	22.68	32.56	11.26	22.68	41.1	29.87
Arunachal	9.62	9.69	9.14	3.64	3.05	0.00	3.64	2.69	4.79
Assam	64.70	43.29	3.06	24.47	3.29	0.00	24.47	4.68	32.23
Bihar	67.70	49.08	3.20	25.62	26.57	0.00	25.62	19.15	33.73
Chhattisgarh	23.82	37.36	33.88	9.01	14.24	7.71	9.01	1.73	11.87
Goa	2.51	1.86	1.07	0.95	0.13	0.00	0.95	0.18	1.25
Gujarat	62.69	72.65	72.65	23.72	23.75	20.56	23.72	43.22	31.24
Haryana	28.13	28.25	28.25	10.64	14.74	11.95	10.64	19.29	14.01
Himachal Pradesh	8.59	5.75	5.75	3.25	0.44	0.00	4.88	5.58	4.28
Jammu & Kashmir	97.79	105.17	104.86	37.00	35.88	18.45	37.00	34.54	48.73
Jharkhand	22.56	34.52	33.03	8.54	22.44	11.31	8.54	1.64	11.24
Karnataka	94.03	103.65	103.65	35.58	39.45	23.31	35.58	72.04	46.85
Kerala	39.50	42	39.78	14.94	2.01	0.00	14.94	11.09	19.68
Madhya Pradesh	66.45	58.18	30.62	25.14	26.8	0.00	25.14	21.86	33.11
Maharashtra	115.47	76.65	73.06	43.69	50.88	0.00	43.69	12.8	57.54
Manipur	23.40	28.45	13.31	8.85	7.79	5.43	8.85	8.37	11.66
Meghalaya	9.20	6.98	6.98	3.48	0.47	7.45	3.48	0.67	4.58
Mizoram	11.71	19.03	19.03	4.43	5.41	4.81	4.43	8.12	5.83
Nagaland	26.33	31.39	31.39	9.96	13.78	12.44	9.96	18.05	13.12
Orissa	38.24	42.92	42.92	14.47	19.46	12.54	14.47	26.22	19.05
Punjab	40.25	38.13	38.13	15.23	20.67	12.10	15.23	27.6	20.05
Rajasthan	76.61	102.5	68.33	28.99	34.18	29.22	28.99	34.54	38.17
Sikkim	4.34	3.57	3.57	1.64	0.22	0.00	1.64	1.96	2.17
Tamil Nadu	85.38	85.74	85.74	32.31	63.9	29.70	32.31	89.24	42.54
Tripura	19.22	22.69	15.79	7.28	7.00	2.26	7.28	1.4	9.58
Telangana	0.00	68.13	47.49	16.22	16.32	12.15	16.22	29.4	21.35
Uttar Pradesh	154.87	169.23	143.30	58.59	69.99	0.00	58.59	35.8	77.16
Uttarakhand	8.25	8.81	7.32	3.12	3.74	3.32	4.68	8.53	4.11
West Bengal	70.84	47.4	19.29	26.80	35.52	23.05	26.80	12.31	35.3
<b>Total</b>	<b>1375.01</b>	<b>1397.24</b>	<b>1114.46</b>	<b>520.25</b>	<b>594.68</b>	<b>259.02</b>	<b>523.43</b>	<b>593.80</b>	<b>685.09</b>
Contingency Reserve	75.00			29.75			29.75		38.45
Mega City Policing	50.00			45.00			41.82		45.00
PMU								0.22	0.45
<b>G/Total</b>	<b>1500.00</b>			<b>595.00</b>			<b>595.00</b>	<b>594.02</b>	<b>769.00</b>

- Utilization Certificates for 2016-17 and 2017-18 are not due.
- Releases to various States are subject to proper utilization and performance.
- Release shown against the states include contingency, MCP, Supplementary and better performance incentive funds.